GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1687 ANSWERED ON:19.07.2004 PRODUCTION OF PULSES, CEREALS, OILSEEDS Boianapalli Shri Vinod Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of production of pulses, cereals, oilseeds and their requirements recorded during the last three years, State-wise and Union Territory-wise;
- (b) the steps taken to increase the production of the said items, separately;
- (c) the target fixed and achievements made with regard to these items during the last three years, separately, State-wise and Union Territory-wise;
- (d) whether the production of these items has been less than the target fixed; and
- (e) if so, the assistance provided to State Government/Union Territories to increase the production of said items during the above period?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

- (a): The figures of production are given in the Annexure. As regards requirements, domestic production falls short of requirement in respect of pulses and oilseeds whereas for cereals domestic production is comfortable vis-Ã -vis requirement. The shortfall in domestic production of pulses is met through net imports, which amounted to 0.11 million tonnes (MT), 2.06 MT and 1.74 MT in 2000-01, 2001-02 and 2002-03 respectively. In the case of oilseeds, the shortfall is met through import of edible oils, which amounted to 4.18 MT, 4.32 MT and 4.27 MT in 2000-01, 2001-02 and 2002-03 respectively.
- (b): The following schemes for increasing the production and productivity of cereal crops are being implemented under the scheme of Macro Management of Agriculture with effect from October, 2000:
- (i) Integrated Cereals Development Programme in Rice Based Cropping System Areas (ICDP-Rice);
- (ii) Integrated Cereals Development Programme in Wheat Based Cropping System Areas (ICDP-Wheat);

Integrated Cereals Development Programme in Coarse Cereals Based Cropping System Areas (ICDP-Coarse Cereals). In order to increase the production of oilseeds and pulses the Government is implementing a Centrally sponsored scheme of Integrated Scheme for Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) from 1st April, 2004. Under ISOPOM assistance is provided for purchase of breeder seed, production of foundation seed, production and distribution of certified seed, distribution of seed minikits etc.

(c) & (d): The All India targets and achievements for the above items may be seen in the table below:

T = Target
A = Achievement

In Million tonnes

Group Crops 2001-02 2002-03 2003-04#

Cereals 203.0 199.5 204.0 163.1 205.0 195.9 Pulses 15.0 13.4 16.0 11.1 15.0 14.9 Oilseeds 28.0 20.7 27.0 15.1 24.7 25.0

Advance estimates as on 03.06.04

(Production (`000 tonnes))

>From this table it may seen that achievement has been less than the target except for oilseeds during 2003-04. The Ministry of Agriculture is not maintaining State/UT-wise targets for any of the crops, but State/UT-wise achievements are given in the Annexure.

(e): The centrally sponsored scheme of ISOPOM referred to in part (b) above is being implemented in 14 States for oilseeds and pulses. These States are Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh & West Bengal. In case of maize the scheme is being implemented in 15 States, namely, Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Jammu & Kashmir, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh & West Bengal. In case of oilpalm the scheme is being implemented in 10 States, namely, Andhra Pradesh, Karnataka, Tamil Nadu, Gujarat, Goa, Orissa, Kerala, Assam, West Bengal, Maharashtra & Mizoram.

Annexure

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No.1687 on Production of Cereals, Pulses and Oilseeds due for reply on 19.07.2004.

States Cereals Pulses Oilseeds 2000-01 2001-02 2002-03 2000-01 2001-02 2002-03 2000-01 2001-02 2002-03 Andhra Pradesh 14975.0 13697.8 9382.3 1054.2 1137.7 1068.4 2510.9 1614.0 1256.0 Arunachal Pra. 208.5 210.3 234.6 6.8 7.1 6.4 25.6 28.2 28.2 Assam 4104.2 3957.3 3834.4 62.3 65.7 60.2 160.0 156.0 148.5 11435.6 11135.1 9596.9 620.7 547.0 674.5 131.1 120.2 104.6 Chhatisgarh 2633.8 5331.0 2818.7 267.5 448.4 341.6 88.5 112.6 101.4 Goa 143.4 127.6 135.9 9.6 8.4 7.5 3.2 2.5 4.2 Gujarat 2348.3 4525.8 3293.8 190.7 379.8 327.2 1661.7 3635.5 1683.1 Haryana 13195.0 13150.0 12252.0 99.4 148.1 83.8 570.7 806.9 708.7 Himachal Pra. 1092.5 1589.3 1113.9 19.7 11.1 24.1 10.1 10.0 6.4 Jammu & Kashmir 1101.6 1313.1 1171.3 12.9 12.7 26.7 28.1 41.8 26.6 Jharkhand 1915.0 2198.9 2540.0 96.0 43.3 144.8 28.0 28.0 8.1 Karnataka 10029.8 7945.2 6031.0 956.2 751.5 800.0 1538.2 1019.9 1111.7 Kerala 754.7 708.6 702.9 10.6 10.3 7.6 3.5 2.1 1.4 Madhya Pradesh 7910.0 10382.2 7534.8 2275.4 3224.6 2211.2 4096.2 4567.6 2996.1 Maharashtra 8497.5 9306.9 8771.0 1637.4 1881.0 2047.0 2098.8 2226.4 2323.7 Manipur 392.6 397.4 388.6 3.2 3.1 3.2 1.3 0.4 0.4 Meghalaya 212.5 221.2 216.9 3.5 3.5 3.9 6.3 6.4 5.3 Mizoram 120.1 122.4 124.1 3.9 3.9 5.0 5.4 5.1 5.1 Nagaland 301.6 325.7 360.8 21.1 29.7 28.0 46.1 53.2 74.0 Orissa 4771.5 7279.9 3350.3 212.7 284.2 205.0 117.9 137.5 114.4 Punjab 25280.1 24850.9 23456.0 44.4 36.0 33.9 87.4 82.6 91.1 Rajasthan 9309.1 12577.6 7083.5 731.5 1426.1 484.5 2032.6 3129.0 1754.4 Sikkim 98.0 93.1 96.1 5.2 5.6 5.6 6.9 6.9 5.2 Tamil Nadu 8304.2 7418.0 6661.5 312.7 313.9 272.9 1440.4 1313.0 1023.3 Tripura 517.2 592.0 552.3 5.9 5.5 5.2 4.7 3.8 3.3 Uttar Pradesh 40554.6 41759.5 34244.8 2160.3 2377.0 2056.8 1144.6 1034.0 873.0 Uttaranchal 1704.6 1688.5 1530.0 21.8 19.0 31.0 14.5 17.7 23.0 West Bengal 13595.7 $\,$ 16326.3 15354.6 $\,$ 219.3 174.9 167.1 $\,$ 571.0 495.4 472.8 A & N Islands $\,$ 32.2 $\,$ 27.3 29.3 $\,$ 0.4 0.2 0.3 $\,$ - - -D & N Haveli 23.7 33.4 24.2 5.0 6.6 4.5 0.1 0.3 0.1 Delhi 108.4 119.1 81.5 0.4 0.4 1.2 2.3 2.0 2.1 Daman & Diu 3.2 4.0 4.3 1.3 1.1 1.2 ---Pondicherry 64.3 67.7 72.3 3.6 0.7 2.8 0.7 3.4 3.5